

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.439/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Maa Tara Ispat Industries Pvt.Ltd. -Vs- ROC, W.B		
Under Section	252(3) Struck off		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv. fehr
13/11/17

ORDER

Ld. Counsel for the petitioner informed that notice has been issued to the Registrar of Companies, Patna but no reply has been filed. ROC, Patna is directed to file parawise reply within 30 days from today, failing which action will be initiated against him.

Petitioner is directed to serve a copy of the order on the ROC, Bihar and file affidavit of service within 7 days from today.

List the matter on 28/11/2017.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Jd

(Jinan K.R.)
Member (J)

Jd

(Vijai Pratap Singh)
Member (J)